

Sl.No- 45 of dt 26.6.25

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 155/2024/EZ

SALBONI APARTMENT OWNER'S ASSOCIATION
.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE
RESPONDENT NO. 3; WEST BENGAL POLLUTION
CONTROL BOARD.

INDEX

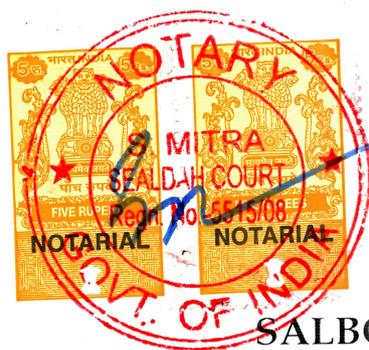
SL No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1-6
2.	Copy of Inspection Report of State Board.	'R'	7-10

Filed by

AYUSH KUMAR DADHICH
ADVOCATE

SL. NO. 45 Dt.- 26 JUN 2025

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA



ORIGINAL APPLICATION NO. 155/2024/EZ

SALBONI APARTMENT OWNER'S ASSOCIATION

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE
RESPONDENT NO. 3; WEST BENGAL POLLUTION
CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

26 JUN 2025

X

01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 03, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuant to the orders passed by this Hon'ble Tribunal dated 28.02.2025 and 15.05.2025.

03. That, in compliance with the orders passed by the Hon'ble National Green Tribunal, the officials of the State Board visited the site of Salboni Pond (Lake), located near Milk Colony, Khudiram Bose Sarani, Belgachia- 700037, on 08.05.2025. A team of Kolkata Municipal Corporation (KMC) officials were also present along with the complainants who are residents of Salboni Abasan, a highrise building consisting of 164 flats existing near the lake to its west.

04. That, the following observations were made during the said inspection by the officials of the State Board:

- A waterbody named Salboni Pond(Lake) located in

26 JUN 2025

X

Belgachia Milk Colony, Khudiram Bose Sarani, Belgachia-700037. The lake is located in a congested locality surrounded by local residences on all sides except to the East, where the local railway tract followed by local road and finally local residences exist.

- There is also a local slum over KMC land in the vicinity of the lake.
- The lake is entirely filled up with aquatic plants and dense wild vegetations.
- According to the attending KMC officials and their documents the said lake area is a composite zone of land and waterbody with a total area of approximate 11 cottahs without availability of clear demarcation between these zones.
- The KMC representatives further submitted that there are two other KMC owned plots in nearby locations consisting of 9 Bighas (3/1 J.K. Ghosh Road) and 21 Bighas (3/1/1 J.K. Ghosh Road) tracts for future housing project sites (Banglar Bari jojona) and there is a parallel KMC plan

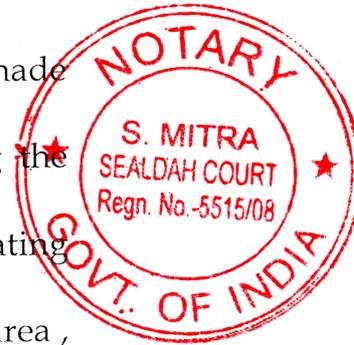


26 JUN 2025

X

for restoration and beautification of the concerned Salboni Lake.

- No sign of any construction or any encroachment was noted inside or around the lake during inspection.
- The complainants submitted that they have been made aware of an upcoming housing project violating the lake zone from media feedback. Anticipating construction by KMC encroaching the waterbody area , complaint has been filed by the complainants.



Copy of Inspection Report of State Board is annexed herewith and marked with letter "R".

05.It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Swarup Kumar Mandal

DEPONENT

26 JUN 2025

X

VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 4 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

Identified By Me

Advocate

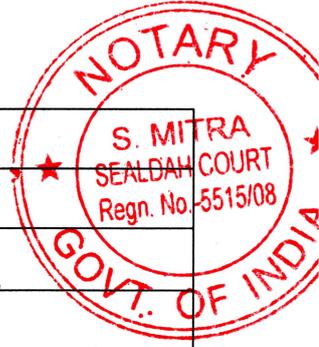
Sarvani Mitra
SARBANI MITRA
NOTARY
Regd. No.- 5515/08

26 JUN 2025



INSPECTION REPORT

Name of the Inspected Issue	Salboni Pond (Lake)
Address	Near Milk Colony , Khudiram Bose Sarani
P.O. & Pin Code	Belgachhia 700037
Date & Time of inspection	08/05/2025
Inspecting officers	A. DasGupta, EE, L.K.Haldar
Persons met during inspection	Residents of nearby Salbuni Abason 64/98 C, Khudiram Bose Sarani Belgachhia, Kolkata, West Bengal -77
Case Ref.	Original application No 155/2024/EZ



Observation:

A waterbody named Salboni Pond (Lake) located in Belgachhia, Kolkata 700037 has been inspected by WBPCB along with a KMC team in presence of the complainants raising an environmental complain involving the lake , who are residents of the Salboni Abasan which is a complex of highrise buildings consisting of 164 flats existing near the lake to its West. The complainants are mainly alleging on grounds of anticipatory KMC constructions encroaching the waterbody area and thus violating environmental norms.

The lake is located in a congested urban locality surrounded by local residences on all sides except to East where the local railway tract followed by local road & finally local residences exist. There is also a local slum over KMC land in the vicinity of the lake . The lake is entirely filled up with aquatic plants & dense wild vegetations (Annex-1). According to the attending KMC officials & their documents the said lake area is a composite zone of land & waterbody with a total area of appx 11 kotah (Annex-II) without availability of clear demarcation between these zones. The KMC representatives further submitted that there are two other KMC owned plots in nearby locations consisting of 9 Bighas (3/1 J.K.Ghosh Road) & 21 Bighas (3/1/1 J.K.Ghosh Road) tracts for future housing project sites (Banglar Bari jojona) and there is a parallel KMC plan for restoration and beautification of the concerned Salboni lake. No sign of any Construction or any encroachment was noted inside or around the lake during inspection. The complainants submitted that they have been made aware of an upcoming housing project violating the lake zone from a media feedback.

Amrinda DasGupta 14.05.25

(A DasGupta EE Salt Lake RO)
WBPCB

L K Haldar 14/05/25
(L K Haldar Sr Scientist Central Lab)
WBPCB



GPS Map Camera

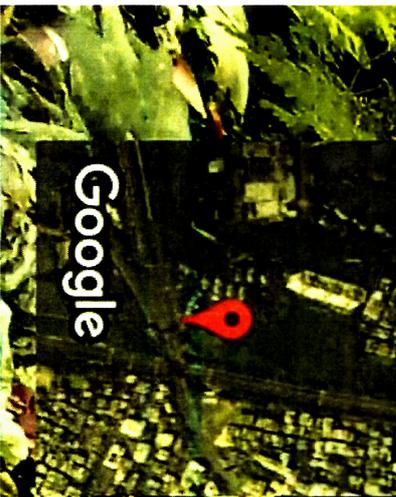
Kolkata, West Bengal, India

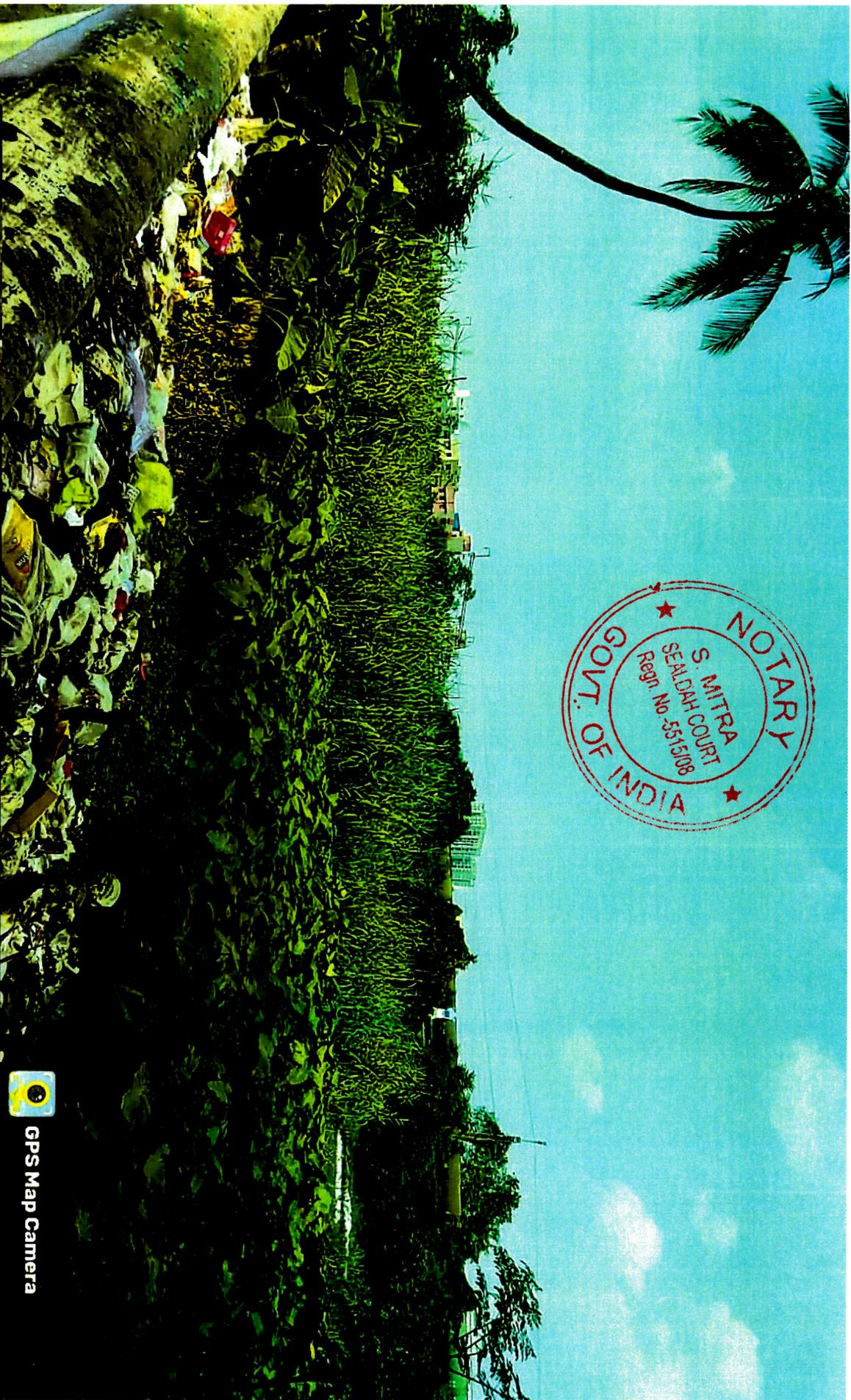
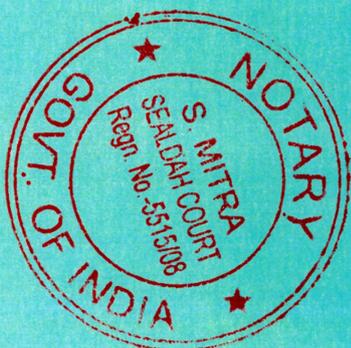
99, Milk Colony, Belgachia, Kolkata, West Bengal
700037, India

Lat 22.60142° Long 88.392259°

08/05/2025 02:03 PM GMT +05:30

Google





GPS Map Camera

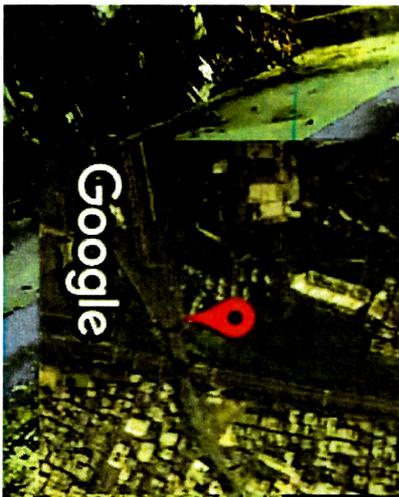
Kolkata, West Bengal, India

99, Milk Colony, Belgachia, Kolkata, West Bengal
700037, India

Lat 22.601409° Long 88.392246°

08/05/2025 02:03 PM GMT +05:30

Google



X



~~IX~~

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 155/2024/EZ

SALBONI APARTMENT OWNER'S ASSOCIATION
.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE
RESPONDENT NO. 3; WEST BENGAL POLLUTION
CONTROL BOARD.

AYUSH KUMAR DADHICH
ADVOCATE